

F.No 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 27.12.2011

ORDER NO. 249 OF 2011


The Hon'ble Vice-President/HOD has been pleased to order the following sitting commencing **02/01/2012 to 27/01/2012 for CESTAT Delhi** from to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mrs. Archana Wadhwa, Member (Judicial) and Hon'ble Mr. Rakesh Kumar, Member (Technical)	From 02.01.12 to 06.01.12 and 23.01.12 to 27.01.12	All Excise Division Bench matters
Hon'ble Ms. Archana Wadhwa, Member (Judicial) & Hon'ble Mr. Mathew John, Member (Technical)	From 09.01.12 to 20.01.12	All Excise Division Bench matters
Hon'ble Mr. D.N. Panda, Member (Judicial) & Hon'ble Mr. Rakesh Kumar, Member (Technical)	From 09.01.12 to 20.01.12	All Customs and Service Tax Division Bench matters
Hon'ble Shri Mathew John, Member (Technical)	From 02.01.12 to 06.01.12 and 23.01.12 to 27.01.12	All Single Member matters

N.B. Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters and Stay Application of that Bench will be heard by the other Bench.

From 02.01.2012 to 06.01.2012 All Customs and Service Tax matters will stand adjourned.

By Order


(S. Chandran)
Registrar

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Registrar

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Customs, Excise & Service Tax Appellate Tribunal
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Dated: 27.12.2011

ORDER NO. 250 OF 2011

The Hon'ble Vice-President/HOD has been pleased to order the following sitting commencing from **02/01/2012 to 27/01/2012 for CESTAT Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. S.S. Kang, Vice-President and Hon'ble Mr. Sahab Singh, Member (Technical)	From 02.01.12 to 27.01.12	All Excise Division Bench matters
Hon'ble Mr. Ashok Jindal, Member (Judicial) and Hon'ble Mr. P.R. Chandrasekharan, Member (Technical)	From 02.01.12 to 27.01.12	All Customs & Service Tax Division Bench matters

N.B. Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters and Stay Application of that Bench will be heard by the other Bench.

By Order


(S. Chandran)
Registrar

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Customs, Excise & Service Tax Appellate Tribunal
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Dated: 27.12.2011

ORDER NO. 251 OF 2011

The Hon'ble Vice-President/HOD has been pleased to order the following sitting commencing from **02/01/2012 to 27/01/2012** for **CESTAT Kolkata** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. S.K. Gaule, Member (Technical) and Hon'ble Dr. D.M. Misra, Member (Judicial)	From 02.01.12 to 27.01.12 (Except every Friday)	All Division Bench matters

N.B. Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters.
On every Friday respective Member will hear the Single Member Matters.

By Order


(S. Chandran)
Registrar

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West Block-2, R.K. Puram, New Delhi – 66

Dated: 27.12.2011

ORDER NO. 252 OF 2011

The Hon'ble Vice-President/HOD has been pleased to order the following sitting commencing from **02/01/2012 to 27/01/2012 for CESTAT Chennai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. C. Satapathy, Member (Technical) and Hon'ble Mr. D.N. Panda, Member (Judicial)	From 02.01.12 to 06.01.12 and 23.01.12 to 27.01.12	All Division Bench matters
Hon'ble Dr. C. Satapathy Member (Technical)	From 09.01.12 to 20.01.12	All Single Member matters

N.B. Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters.

By Order


(S. Chandran)
Registrar

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West Block-2, R.K. Puram, New Delhi – 66

Dated: 27.12.2011

ORDER NO. 253 OF 2011

The Hon'ble Vice-President/HOD has been pleased to order the following sitting commencing from **02/01/2012 to 27/01/2012 for CESTAT Bangalore** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. P.G. Chacko, Member (Judicial)	From 02.01.12 to 06.01.12	All Single Member Matters
Hon'ble Mr. P.G. Chacko, Member (Judicial) and Hon'ble Mr. M. Veeraiyan, Member (Technical)	From 09.01.12 to 27.01.12	All Division Bench Matters

N.B. Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters.

By Order


(S. Chandran)
Registrar

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Dated: 27.12.2011


ORDER NO. 254 OF 2011

The Hon'ble Vice-President/HOD has been pleased to order the following sitting commencing from **02/01/2012 to 27/01/2012** for **CESTAT Ahmedabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. M.V. Ravindran. Member (Judicial) and Hon'ble Dr. P. Babu, Member (Technical)	From 02.01.12 to 27.01.12	All Division Bench Matters
Hon'ble Mr. B.S.V. Murthy, Member (Technical)	From 02.01.12 to 06.01.12 and 16.01.12 to 27.01.12	All Single Member Matters

N.B. Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters.

By Order


(S. Chandran)
Registrar

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